

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

( IA No. 23551/2020 - EARLY HEARING APPLICATION)

Date : 11-08-2022 This appeal called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)      Mr. Ravindra Raizada, Sr Adv/AAG  
                                 Mr. Rajeev Kumar Dubey, Adv  
                                 Mr. Ashiwan Mishra, Adv  
                                 Ms. Vaidruti Mishra, Adv  
                                 Mr. Kamlendra Mishra, AOR

For Respondent(s)    Mr. Ritesh Khatri, AOR  
                                 Ms. Astha Prasad, Adv.  
                                 Ms. Jyoti, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Post this matter after two weeks, as prayed.

(Geeta Ahuja)  
Assistant Registrar-cum-PS

(Anju Kapoor)  
Court Master